

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.33 of 2013

Dated: 8th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Hari Nagar Sugar Mills

... Appellant(s)

Versus

**Bihar Electricity Regulatory
Commission & Anr.**

....Respondent(s)

Counsel for the Appellant(s): Mr. H.S. Jaggi

ORDER

Admit. Issue notice to the Respondents returnable on 11.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs